B. Physical Progress

(1) Targets of Construction of house 2291

(2) No. of house completed 1864

(3) % achievement 81.36

(c) Rajiv Gandhi Gramin Yidyutikaran Yojana (RGGVY):

Goa is not participating in RGGVY, a scheme under Bharat Nirman Yojana.

(d) National Rural Drinking Water Programme (NRDWP):

The 'Rural Drinking Water' component of Bharat Nirman is being implemented through National Rural Drinking Water Programme (NRDWP) on 50:50 sharing basis between Centre and State in Goa. The powers to plan, approve and implement Rural Water Supply Schemes under NRDWP are vested with the State Governments and no project is approved by the Central Government. An amount of Rs. 3.32 crore Central Assistance was released during 2009-10 for the programme.

(e) Telephone Connectivity (Village Public Telephones):

Under the telephone connectivity component, 18 Village Public Telephones (VPTs) were to be installed in the uncovered villages of Goa. All the 18 VPTs (i.e. 100% target) have since been installed. An amount of Rs. 5.86 lakh has been disbursed towards these VPTs till March, 2010.

(f) Rural Roads (PMGSY)

No target / achievement was reported by the Ministry of Rural Development for PMGSY and no amount has been allocated for the Programme for Goa during 2009-10.

Funds for power generation

- 496. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact there is short fall of four lakh crore rupees fund to achieve the target of power generation in Eleventh Plan period; and
 - (b) if so, the strategy of Government to achieve the target of power generation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) The sub-Committee of the Group of Ministers (GoM) on "Financial Issues" on Power Sector,

constituted under the Chairmanship of Deputy Chairman, Planning Commission had estimated overall fund requirement of Rs. 10,59,515 crore, leaving a funding gap of Rs. 4,21,642 crore between requirement and availability of fund resources.

- (b) The Planning Commission had fixed a capacity addition target of 78,700 MW during the Eleventh Five Year Plan period. Based on the latest assessment in the mid-term appraisal, the likely capacity addition during Eleventh Plan would be at 62,374 MW. To achieve the target of power generation, the sub-committee has suggested various strategic measures to fill the gap, which are summarized below:-
- 1. Introduction of Power Bonds/Vidyut Vikas Patra
- 2. Introduction of Sub-limit for investment in "Infrastructure Bonds" permissible for income tax exemption.
- 3. Capital Gain Bonds.
- 4. IPO/FPO by power sector CPSUs & disinvestment by Govt. of India.

Survey to identify BPL population

- 497. PROF. ANIL KUMAR SAHANI: Will the PRIME MINISTER be pleased to state:
- (a) the definition being used by Government to define the poverty line for providing funds under different Centrally sponsored schemes;
- (b) whether Government has commenced the BPL survey to identify the exact number of persons living below poverty line in the country as on date;
 - (c) if so, the details thereof;
- (d) whether Government has any data regarding the number of families moved from BPL to APL during the last three years; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) The Planning Commission has been estimating poverty from a large size sample survey of household consumer expenditure carried out by the National Sample Survey Organization (NSSO) after an interval of 5 years approximately with reference to the defined poverty lines. The Poverty line was defined as consumption level of Rs. 49.09 per capita per month in rural areas and Rs. 56.64 per capita per month in urban areas at 1973-74 prices at national level which corresponds to a basket of